

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 150 OF 2016

Dated: 2nd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Siwana Solar Power Project (P) Ltd.

...Appellant(s)

Vs.

**Haryana Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Soumya Singh

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1
Mr. M.G. Ramachandran
Ms. Shubham Arya for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **04.02.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/pk